

HIGH COURT OF UTTARANCHAL
AT NAINITAL.
NOTIFICATION

No. 25 /UHC/Admin- A/2005, Dated: March 31, 2005.

In exercise of powers conferred U/s 11 of Code of Criminal Procedure, 1973 read with U.P. Special Judicial Magistrate & Spl. Metropolitan Magistrate Rules 1977(applicable in Uttaranchal), pursuant to the Government Order No. 972/XXX-1-05-26 (1)/2003 Dated March 24, 2005 Sri M.C.Gupta, Retired Additional District & Sessions Judge is appointed for one year or till 28-02-2006, whichever is earlier, as Special Judicial Magistrate Ist Class, Khatima, District- Udham Singh Nagar shifted from Uttarkashi covered under G.O.No.105/Ek/Nyaya Vibhag/2003 Dated Dehradun 02.06.2003 and G.O.No.1/Ek (2) / Nyaya Vibhag/2004 Dated Dehradun 31.01.2004 from the date of taking over charge by him, on the pay and allowances equivalent to the pay and allowances he would have been drawing at the time of his retirement, minus total amount of pension being drawn by him, as per rules.

By order of the Court,

Sd./-Meena Tiwari.
Additional Registrar